

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SURYAJYOTI SPINNING MILLS LIMITED Date of Commencement of Liquidation: 18-04-2023; List of Stakeholders as on Date: 19-04-2023; Name of IP: Mr. Kondapalli Venkat Srinivas; Process Number: 1; Last 5 digit of registration number: 10945

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	8903111885	3	8903111885				Annexure 3
4	Unsecured financial creditors	1	5544000					5544000	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	16905681	5	813238		16092443		Annexure 6
7	Operational creditors (Government Dues)	4	286254117	2	43097249			243156868	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	47	376095701	44	153741506		180328867	42025328	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	351165746	0	0			351165746	Annexure 9
Total		64	9939077130	54	9100763878		196421310	641891942	